

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-128/2007/615/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th 20 January, 2023.

Sub: **Restricted holiday with headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/210/E, dtd. 11.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 17.01.2023 along with station leave permission from the morning of 13.01.2023 till the morning of 18.01.2023**. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/2007/13437/A, dated , 20-01-2023
Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)